

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426
Contempt Petition /41/ND/2023 IN
IB/1651/ND/2018

IN THE MATTER OF:

M/s P.K Enterprises	...	Applicant
Versus		
M/s Four Fresh Retail Pvt Ltd	...	Respondent

Under Section 9 (IBC).

Order delivered on 09.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **10.06.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)